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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.120/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		Dhiraj Kumar Mantri -Versus- Lovely Tradecom Pvt.Ltd	d & Ors	riesolo e is
		397/398 Harris and of a million beyond eable droft		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2)	Schail H f. b. Upadh Debanjan	gey, Ahr.) Saha, Ahr	Refirer	21/9/2017



S.No.36 - CP No.120/KB/2014, CA 206/2015, IA 39/2017 - Dhiraj Kumar Mantri Vs. Lovely Tradecom Pvt. Ltd. & Ors.

ORDER

Ld. Counsels for the petitioner as also Ld. Counsels for the respondents are present.

Both sides prayed for time to file their written submissions. Prayer is allowed. They are directed to file their written submissions within 30 days.

Listed on 10th November 2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)